आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES,"A" JAIPUR

श्री विजय पाल राव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 220/JP/2019
निर्धारण वर्ष/Assessment Years : 2009-10

Shreeram Bajaj F-975, Road, No. 14, VKI Area, Jaipur.	बनाम Vs.	The ITO, Ward-4(2), Jaipur.
ज्वस्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ADEPB 5390 D		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/ Assessee by : Miss Shivangi Samdhani (C.A.)
राजस्व की ओर से/ Revenue by : Miss. Chanchal Meena (JCIT)

सुनवाई की तारीख/ Date of Hearing : 22/09/2020
उदघोषणा की तारीख/Date of Pronouncement : 22/09/2020

आदेश/ ORDER

PER: VIKRAM SINGH YADAV, A.M.

The assessee has filed the present appeal against the order of ld. CIT(A), Ajmer dated 29.01.2019 for the assessment year 2009-10.

2. The ld A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 has been issued by the competent authority. It was accordingly requested that the assessee may be allowed to withdraw the present appeal.

3. The ld. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeal by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeal is dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 22/09/2020.

Sd/-	Sd/-
(विजय पाल राव) (Vijay Pal Rao) न्यायिक सदस्य / Judicial Member	(विक्रम सिंह यादव) (Vikram Singh Yadav) लेखा सदस्य / Accountant Member

जयपुर / Jaipur
दिनांक / Dated:- 22/09/2020.
*Santosh
आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shreeram Bajaj, Jaipur.
2. प्रत्यर्थी / The Respondent- ITO, Ward-4(2), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 220/JP/2019}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar